

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.06.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2020	Makalu Trading Ltd. Vs. Rajiv Chakraborty, R.P. Uttam Value Steel Ltd. & Anr.	Samaksh Goyal	Shardul S. Shroff

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 509 of 2020	Parthiv Parik, RP of Jaihind Project Ltd. Vs. Brahmaputra Crackers & Polymer Ltd.	Henna George	
3.	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	Amar Pal
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar